

firm commitment of the Indian Government to support Sri Lanka's unity and integrity.

**Reflations with Neighbouring Coun-tries**

784. SHRI CHATURANAN MISHRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) whether it is a fact that our relations with neighbouring countries like Pakistan, Sri Lanka, Bangladesh and Nepal are not as good as these ought to have been and there is a feeling in those countries that India is behaving like a big brother;

(b) whether Government propose to take any fresh measures to remove such feeling and offer a collective security and friendship pact with our neighbours on the basis of no have to any foreign power?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) (a) While relations with other countries, including neighbours, could always be improved, Government do not agree with the assessment contained in (a). From time to time, problems do arise but it is India's policy to resolve all differences in an amicable manner through bilateral discussions. There is no intention or desire on the part of India to behave like a big brother.

(b) India and our neighbours belong to the Non-aligned Movement which provides a framework for cooperation and friendship between member States and precludes the establishment of foreign bases.

**Study of Sensitive Defence Zones in the Sub-Continent by U.S.**

785. SHRI SANTOSH KUMAR SAHU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a top secret U.S. task force has undertaken study and assessment of the various

sensitive defence zones in the sub-continent during the period from November, 1983 to January, 1984; and

(b) if so, what are the details in this regard and the action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) The Government is not aware of any such study;

(b) Does not arise.

**Government Requisitioned Accommodation in New Delhi**

786. SHRIMATI SUDHA VIJAY JOSHI: Will the Minister of WORKS AND HOUSING be pleased to state;

(a) whether it is a fact that the Directorate of Estates has received complaints from the allottees of Government-requisitioned accommodation in Sir Shova Singh Estate and Sujjan Singh Park, New Delhi;

(b) whether it is also a fact that the landlords are encouraging drilling of holes in topmost storey flats and also allowing squatters on rooftops in attempts to compel Government to de-requisition flats;

(c) whether Government propose to hand over these requisitioned flats to C.P.W.D. for proper maintenance and deduct the expenses from the rent due to the landlords; and

(d) what steps Government have recently taken to persuade the landlords for minimum maintenance like ceiling leakages, protection of electrical wiring etc.?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMAD USMAN ARIF): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.